

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.319**  
TO BE ANSWERED ON 02.02.2026

MPLADS IMPLEMENTATION PROCESS

319. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a Member of Parliament (Rajya Sabha or Lok Sabha) is permitted to recommend the name of an individual or representative from the local community who has requested or proposed a work, for the purpose of recommending such work and its execution after the work has been sanctioned by the District Authority under the MPLADS scheme;

(b) if so, the details of the guidelines governing such recommendations; and

(c) if not whether Government proposes to incorporate provisions relating to nominations in the upcoming revised MPLADS guidelines?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) to (c) Under the MPLADS Guidelines-2023, there is no provision for recommending the name of any individual or local community representative who may have requested or proposed a work. There is presently no proposal under consideration to incorporate any such provision in the MPLADS Guidelines.

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